Name of the Corporate Debtor: Raheja Developers Limited - Revanta Project; Date of Commencement of CIRP: 08-06-2026; List of Creditors as on: 29-10-2026; Name of IP: Mr. Surendra Raj Gang; Process Number: 5; Last 5 digitof registration number: 11773

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	548	15671019492	519	13710594000	80.59	0	1401160331	717683555	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	18897903713	1	2848978923	16.75	0	16048924790	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	6508821241	1	215495966	1.27	106336100	5642859576	650465699	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	15125716	0	0	0.00	0	0	15125716	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	593997543	0	0	0.00	0	0	593997543	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	10	355051936	10	238466532	1.40	0	116585404	0	Annexure 9
Total		568	42041919641	531	17013535421	100.00	106336100	23209530101	1977272513	